

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-34/2020/6273/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti Bobita Kshetry,  
Member, MACT,  
Sonitpur, Tezpur.

Dated Guwahati, the <sup>16</sup> 17 July, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. MACT(S) 515 dtd. 07.07.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 14.07.2023 and 15.07.2023, along with station leave permission from the evening of 13.07.2023 till the morning of 17.07.2023**, has been granted.

Further, the District & Sessions Judge, Sonitpur, Tezpur and in his absence next senior most Judicial officer shall remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-34/2020/6274-6275/A, dated** , 17-07-2023

Copy to:

1. The District & Sessions Judge, Sonitpur, Tezpur.
- ✓ 2. The Project Manager, Gauhati High Court

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**  
*Sd/-*